## National Company Law Tribunal

## Allahabad Bench

CP NO. 40/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: MIS TV 18 Beroad cast Ltd VIS makerang in brasteriotes

SECTION OF THE COMPANIES ACT: U/S 433 434

SI. NO.

Name

Designation

Representation

**Signature** 

1.

Mimorshu Zi Advocate Pet.

2.

## CP NO.40/2016

Sh. Himanshu Rai, Advocate for the petitioner company. Sh. Dhirendra Kumar, proxy for the OL. The OL is not present today.

The petitioner counsel informs such that a copy of the present petition alongwith notice have been served to the office of OL for a purpose of filing RDs affidavit and report of the ROC on behalf of the Central Government. The petitioner counsel also seeks liberty to file an affidavit of service. The liberty is granted. Meanwhile, the Regional Director to file its representation affidavit in the matter.

The matter be listed on 7<sup>th</sup> September, 2017.

Dated:23.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash